

- (12) G.S.R. No. 57(E), dated the 6th February, 1991, waiving payment of excise duty on cold formed or cold finished steel bars commonly known as bright Bars, together with an explanatory memorandum thereon.
- (13) G.S.R. No. 72(E), dated the 15th February, 1991, publishing the Central Excise (Amendment) Rules, 1991.
- (14) G.S.R. No. 156(E), dated the 20th March, 1991, amending Notification No. 23/90—Central Excises (N. T.) dated the 18th June, 1990, together with an explanatory memorandum thereon.
- (15) G.S.R. No. 271(E), dated the 8th May, 1991, waiving Central Excises duty on Copper Oxy Chloride for the period 28th February, 1986 to 19th March, 1990, together with an explanatory memorandum thereon.
- (16) G.S.R. No. 828(E), dated the 10th October, 1990, waiving payment of excise duty on printing frames when used in the factory of production in the printing of textile fabrics, together with an explanatory memorandum thereon.
- (17) G.S.R. No. 829(E), dated the 10th October, 1990, waiving payment of excise duty on parts of headgear, together with an explanatory memorandum thereon.
- (18) G.S.R. No. 911(E), dated the 15th November, 1990, waiving payment of excise duty in excess of that leviable on permanent magnets, together with an explanatory memorandum thereon.

[Placed in Library. See No. LT-348/91 for (1) to (18)]

**Report and Accounts (1989-90) of the Pharmacy Council of India, New Delhi any related papers.**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D. K. THARA DEVI SIDDHARTHA): Madam I lay on the Table—

- (i) Annual Report and Accounts of the Pharmacy Council of India, New Delhi, for the year 1989-90, together with the Audit Report on the Accounts.
- (ii) Review by Government on the working of the Council.
- (iii) Statement giving reasons for the delay in laying the papers mentioned at (i) above. [Placed in Library. See No. LT-262/91]

**Document entitled “Policy measures for promoting and strengthening Small, Tiny and Village Enterprises”**

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P. J. KURIEN): Madam, I lay on the Table a copy (in English and Hindi) of the document entitled “Policy Measures for promoting and strengthening Small, Tiny and Village Enterprises”. [Placed in Library. See No. LT-297/91]

**REPORT OF THE COMMITTEE ON PAPERS LAID ON THE TABLE**

SHRI SANTOSH BAGRODIA (Rajasthan): I present the Forty-first Report (in English and Hindi) of the Committee on Papers Laid on the Table.

डा० रत्नाकर पाण्डेय (उत्तर प्रदेश):  
मैंडम, राजीव गांधी जी स्वर्गीय हो चुके हैं और उनकी सेवायें विश्व मानवता